

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :27/04/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION2704-AT11A.M.-11.05 A.M

46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-AT11.05AM

1	SEBI Appeal	234/2022	CASH COW BROKING AND ADVISORY SOLUTIONS AND ORS Vs. SEBI	Gaurav Bandi and Associates
Sub Matter(Disposed) : Misc. Application/0000390/2022				
Sub Matter(Disposed) : Misc. Application/0000560/2022				
Sub Matter(Disposed) : Misc. Application/0000661/2022				
2	Misc. Application	129/2023	NECTAR LIFE SCIENCES LIMITED-EXEMPTION Vs. SEBI AND NSEIL	CS ANAND KANKANI CS ANAND KANKANI
(Main Matter Number :SEBI Appeal/0000185/2023)				
	SEBI Appeal	185/2023	Nectar Life Sciences Limited Vs. SEBI and NSEIL	CS Anand Kankani
Sub Matter(Disposed) : Misc. Application/0000128/2023				
Sub Matter : Misc. Application/0000129/2023				

122-ADMISSION-COURTCODE-ZEELFINAL-at11.06am

3	Misc. Application	538/2023	JATIN CHAWLA-URGENCY Vs. SEBI	Aagam Doshi and Co
(Main Matter Number :SEBI Appeal/0000384/2023)				
	Misc. Application	539/2023	BIJAL SHAH-URGENCY Vs. SEBI	Aagam Doshi and Co
(Main Matter Number :SEBI Appeal/0000385/2023)				
	Misc. Application	540/2023	GOPAL RITOLIA-URGENCY Vs. SEBI	Aagam Doshi and Co
(Main Matter Number :SEBI Appeal/0000386/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	384/2023	JATIN CHAWLA Vs. SEBI	Aagam Doshi and Co
Sub Matter :		Misc. Application/0000538/2023		
	SEBI Appeal	385/2023	BIJAL SHAH Vs. SEBI	Aagam Doshi and Co
Sub Matter :		Misc. Application/0000539/2023		
	SEBI Appeal	386/2023	GOPAL RITOLIA Vs. SEBI	Aagam Doshi and Co
Sub Matter :		Misc. Application/0000540/2023		
<u>370-ADMISSION-COURTCODE-CLAIM-AT11.08AM</u>				
4.	Misc. Application	491/2023	DILIP MEHTA-DELAY Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000400/2023)				
	Misc. Application	492/2023	DILIP MEHTA-EXEMPTION Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000400/2023)				
5.	Misc. Application	493/2023	KALPANA MEHTA-DELAY Vs. NSEIL	DILIP Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000401/2023)				
14	Misc. Application	494/2023	KALPANA MEHTA-EXEMPTION Vs. NSEIL	DILIP Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000401/2023)				
	SEBI Appeal	400/2023	DILIP MEHTA Vs. NSEIL	Kamal Agrawal AR
Sub Matter :		Misc. Application/0000491/2023		
Sub Matter :		Misc. Application/0000492/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	401/2023	KALPANA DILIP MEHTA Vs. NSEIL	Kamal Agrawal AR
	Sub Matter :	Misc. Application/0000493/2023		
	Sub Matter :	Misc. Application/0000494/2023		

714-ADMISSION-COURTCODE-CAPITALAIMSCORES-AT11.10AM

6	SEBI Appeal	402/2023	CAPITALAIM FINANCIAL ADVISORY PVT. LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates
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207-ADMISSION-CODE-REGISTRATIONCANCELLED-11.12AM

	Misc. Application	495/2023	CIL COMMODITIES PVT. LTD.-STAY Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :SEBI Appeal/0000403/2023)			

	Misc. Application	496/2023	CIL COMMODITIES PVT. LTD.-URGENCY Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :SEBI Appeal/0000403/2023)			

7	SEBI Appeal	403/2023	CIL COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000495/2023		
	Sub Matter :	Misc. Application/0000496/2023		

303-FURTHERCONSIDERATION-CODE-FRONTRUNNING-11.14AM

81	Misc. Application	488/2023	BANHEM STOCK BROKING PVT. LTD. AND ORS.-STAY Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :SEBI Appeal/0000351/2023)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	351/2023	BANHEM STOCK BROKING PVT. LTD. AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000488/2023		
Sub Matter(Disposed) :		Misc. Application/0000489/2023		

269-PARTHEARD-COURTCODE-DISGORGWMAO-AT11.30PM

9	SEBI Appeal	406/2021	Immix Trade Pvt. Ltd. Vs. SEBI	Dhwani Shah-Attorney
	SEBI Appeal	407/2021	Betul Minerals and Construction Pvt. Ltd. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	408/2021	BETUL OILS and FEEDS PRIVATE LIMITED Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	409/2021	SUNMATE TRADE PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	410/2021	SHREYANS CREDIT and CAPITAL PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	411/2021	UNI24 TECHNO SOLUTIONS PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	412/2021	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	SEBI Appeal	433/2022	IMMIX TRADE PVT LTD -Aventis Biofees Pvt. Ltd. Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	434/2022	Uni24 Techno Solutions Pvt Ltd Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	435/2022	Betul Minerals and Construction Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	436/2022	Betul Oils and Fees Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	437/2022	Shreyans Credit and Capital Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	438/2022	MOEBIUS TRADE PRIVATE LIMITED Vs. SEBI	Advocate Dhvani Asher
	SEBI Appeal	439/2022	Sunmate Trade Private Limited. Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	440/2022	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
Sub Matter :		Misc. Application/0000721/2022		
1	Misc. Application	721/2022	NAVINYA MULTITRADE PVT. LTD.-STAY Vs. SEBI	Adv. Pandit Kasar
(Main Matter Number :SEBI Appeal/0000440/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>79-DISPOSAL-COURTCODE-DISGORGEMENT-AT-12NOON</u>				
10	SEBI Appeal	444/2021	Beejay Investment and Financial Consultants Pvt.Lt Vs. SEBI	Gaurav Advocate Bhardwaj,
	Sub Matter(Disposed) :	Misc. Application/0000773/2021		
	Sub Matter(Disposed) :	Misc. Application/0000774/2021		
	Sub Matter(Disposed) :	Misc. Application/0000775/2021		
	Sub Matter(Disposed) :	Misc. Application/0000105/2022		
	SEBI Appeal	497/2022	BEEJAY INV. AND FINANCIAL CONSUL. PVT LTD AND ORS Vs. SEBI	SSK ADVOCATES AND SOLICITORS
	Sub Matter(Disposed) :	Misc. Application/0000702/2022		
	Sub Matter(Disposed) :	Misc. Application/0000703/2022		
	Sub Matter(Disposed) :	Misc. Application/0001343/2022		
	SEBI Appeal	724/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS. Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter(Disposed) :	Misc. Application/0000878/2022		
	Sub Matter(Disposed) :	Misc. Application/0000879/2022		
	Sub Matter(Disposed) :	Misc. Application/0000880/2022		
	Sub Matter(Disposed) :	Misc. Application/0001099/2022		
	Sub Matter(Disposed) :	Misc. Application/0001359/2022		
	Sub Matter :	Misc. Application/0000201/2023		
	SEBI Appeal	725/2022	EVERSIGHT TRADECOMM PVT. LTD. AND ORS. Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter(Disposed) :	Misc. Application/0000881/2022		
	Sub Matter(Disposed) :	Misc. Application/0000882/2022		
	Sub Matter(Disposed) :	Misc. Application/0000883/2022		
	Sub Matter(Disposed) :	Misc. Application/0001091/2022		
	Sub Matter(Disposed) :	Misc. Application/0001344/2022		
	Sub Matter(Disposed) :	Misc. Application/0001699/2022		
	Sub Matter :	Misc. Application/0000202/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	SEBI Appeal	726/2022	FLEX TRADE PRIVATE LTD. AND ANR. Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter(Disposed) :	Misc. Application/0000923/2022		
	Sub Matter(Disposed) :	Misc. Application/0000924/2022		
	Sub Matter(Disposed) :	Misc. Application/0000925/2022		
	Sub Matter(Disposed) :	Misc. Application/0001212/2022		
	Sub Matter(Disposed) :	Misc. Application/0001345/2022		
	Sub Matter(Disposed) :	Misc. Application/0001700/2022		
2	Misc. Application	1513/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS.-STAY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
			(Main Matter Number :SEBI Appeal/0001023/2022)	
3	Misc. Application	1572/2022	NEELANCHAL MERCANTILE PRIVATE LTD. AND ORS.-STAY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
			(Main Matter Number :SEBI Appeal/0001024/2022)	
4	SEBI Appeal	1000/2022	NEELANCHAL MERCANTILE PRIVATE LTD. AND ORS. Vs. SEBI	SSK Advocates And Solicitors
	Sub Matter(Disposed) :	Misc. Application/0001648/2022		
	Sub Matter(Disposed) :	Misc. Application/0001328/2022		
	Sub Matter(Disposed) :	Misc. Application/0001329/2022		
	Sub Matter(Disposed) :	Misc. Application/0001330/2022		
	Sub Matter(Disposed) :	Misc. Application/0000106/2023		
	Sub Matter :	Misc. Application/0000203/2023		
5	SEBI Appeal	1001/2022	FLEX TRADE PVT. LTD. AND ANR. Vs. SEBI	SSK Advocates And Solicitors
	Sub Matter(Disposed) :	Misc. Application/0001386/2022		
	Sub Matter(Disposed) :	Misc. Application/0001387/2022		
	Sub Matter(Disposed) :	Misc. Application/0001388/2022		
	Sub Matter(Disposed) :	Misc. Application/0001389/2022		
	Sub Matter(Disposed) :	Misc. Application/0000107/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1701/2022	EVERSIGHT TRADECOMM PRIVATE LIMITED AND ORS.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001025/2022)	SSK ADVOCATES AND SOLICITORS
	SEBI Appeal	1023/2022	STUPENDORS TRADERS PVT. LTD. AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
	Sub Matter :	Misc. Application/0001513/2022		
	Sub Matter(Disposed) :	Misc. Application/0001514/2022		
	Sub Matter(Disposed) :	Misc. Application/0001515/2022		
	Sub Matter(Disposed) :	Misc. Application/0001516/2022		
	SEBI Appeal	1024/2022	NEELANCHAL MERCANTILE PVT. LTD. AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
	Sub Matter :	Misc. Application/0001572/2022		
	Sub Matter(Disposed) :	Misc. Application/0001573/2022		
	Sub Matter(Disposed) :	Misc. Application/0001574/2022		
	Sub Matter(Disposed) :	Misc. Application/0001575/2022		
	SEBI Appeal	1025/2022	EVERSIGHT TRADECOMM PRIVATE LIMITED AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
	Sub Matter :	Misc. Application/0001701/2022		
	Sub Matter(Disposed) :	Misc. Application/0001702/2022		
	Sub Matter(Disposed) :	Misc. Application/0001703/2022		
	Sub Matter(Disposed) :	Misc. Application/0001704/2022		
	Misc. Application	201/2023	STUPENDORS TRA. PVT LTD. AND ORS.-DEFREEZING OF AC Vs. SEBI (Main Matter Number :SEBI Appeal/0000724/2022)	Gaurav Bhardwaj
	Misc. Application	202/2023	EVERSIGHT TRADE. PVT. LTD. AND ORS.-DEFREEZING Vs. SEBI (Main Matter Number :SEBI Appeal/0000725/2022)	Gaurav Bhardwaj

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	203/2023	NEELANCHAL MERCANTILE PVT LTD. AND ORS.-DEFREEZING Vs. SEBI	Gaurav Bhardwaj, Advocate
(Main Matter Number :SEBI Appeal/0001000/2022)				

914-CODE-SECONDARYSERVERAO-AT12.15PM

11	SEBI Appeal	166/2021	National Stock Exchange of India Limited Vs. SEBI	Mr. Darius Khambata, Senior Advocate Mr. Rafique Dada, Senior Advocate
Sub Matter :		Misc. Application/0000178/2021		
	SEBI Appeal	167/2021	Ravi Narain Vs. SEBI	Mr. P.N. Modi, Senior Advocate Mr. Rafique Dada, Senior Advocate
	Misc. Application	178/2021	National Stock Exchange of India Ltd. Vs. SEBI	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000166/2021)				
	SEBI Appeal	168/2021	Ms. Chitra Ramakrishna Vs. SEBI	Mr. Piyush Raheja, Advocate Mr. Rafique Dada, Senior Advocate
	SEBI Appeal	369/2021	OPG Securities Pvt. Ltd. and Ors. Vs. SEBI	Mr. Ravichandra Hegde, Advocate Mr. Mustafa Doctor, Senior Advocate

233-ADMDISPOSAL-COURTCODE-GDRPENALTY-AT-12.20PM

12	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
Sub Matter(Disposed) :		Misc. Application/0000499/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	28/2023	DINESH BHANUSHALI Vs. SEBI	Jitendra Sharda Advocate
Sub Matter(Disposed) :		Misc. Application/0001635/2022		
Sub Matter(Disposed) :		Misc. Application/0001636/2022		
Sub Matter :		Misc. Application/0000317/2023		
	Misc. Application	317/2023	SEBI-DELAY IN REPLY Vs. DINESH BHANUSHALI	K Ashar and Co Jitendra Sharda Advocate
(Main Matter Number :SEBI Appeal/0000028/2023)				

796-DISPOSAL-COURTCODE-NSECOLOCATION-AT12.25PM

13	SEBI Appeal	747/2021	MASTER CAPITAL SERVICES LIMITED Vs. SEBI	Advocate Vikas Gupta i/b Jural LLP
	SEBI Appeal	203/2022	ADROIT FINANCIAL SERVICE PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000655/2022		
	SEBI Appeal	381/2022	PACE STOCK BROKING SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	55/2023	Tower Research Capital Markets India Pvt. Ltd. Vs. SEBI	Trilegal
Sub Matter :		Misc. Application/0000245/2023		
	Misc. Application	245/2023	SEBI - DELAY IN FILING REPLY Vs. Tower Reserch capital Market India Pvt. Ltd.	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000055/2023)				

39-DISPOSAL-COURTCODE-DIRECTORSUDAR-AT12.30PM

14	SEBI Appeal	61/2022	SHRI SURESH HEGDE AND ANR	Rex Legalis
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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Vs.
SEBI

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0001341/2021		
	Sub Matter(Disposed) :	Misc. Application/0000106/2022		
	Sub Matter(Disposed) :	Misc. Application/0000286/2022		
	SEBI Appeal	653/2022	MR. DEEPAK SHENOY Vs. SEBI	Eminent Jurists
	Sub Matter(Disposed) :	Misc. Application/0000772/2022		
	Sub Matter(Disposed) :	Misc. Application/0000773/2022		
	Sub Matter :	Misc. Application/0001595/2022		
	SEBI Appeal	815/2022	MR. DEEPAK SHENOY Vs. SEBI	Eminent Jurists
	Sub Matter(Disposed) :	Misc. Application/0001182/2022		
	Misc. Application	1595/2022	Mr.Deepak Shenoy - Delay in filing reply Vs. SEBI	Eminent Jurists
	(Main Matter Number :SEBI Appeal/0000653/2022)			
<u>865-DISPOSAL-COURTCODE-GITANJALIWTM-12.35PM</u>				
15	SEBI Appeal	351/2022	RAKESH GIRDHARLAL GAJERA Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000628/2022		
	Sub Matter :	Misc. Application/0000909/2022		
	Misc. Application	909/2022	SEBI-DELAY IN REPLY Vs. Rakesh Girdharlal Gajera	K Ashar and Co.
	(Main Matter Number :SEBI Appeal/0000351/2022)			
<u>941-DISPOSAL-COURTCODE-DARKFIBREAO-AT12.40P.M.</u>				
16	SEBI Appeal	445/2022	NationalStockExchangeofIndiaLtd. d.-DARKFIBERAOORDER Vs. SEBI	AZB PARTNERS
	Sub Matter :	Misc. Application/0000724/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	Misc. Application	724/2022	NSEIL.-DARKFIBERAOORDE R-PRODUCTION OF VOLUMES Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000445/2022)				
	SEBI Appeal	464/2022	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co
	SEBI Appeal	465/2022	Deviprasad Singh Vs. SEBI	Manilal Kher Ambalal and Co
	SEBI Appeal	466/2022	Nagendra Kumar SRVS Vs. SEBI	Manilal Kher Ambalal and Co
8	SEBI Appeal	482/2022	Way2Wealth Brokers Private Limited Vs. SEBI	Harishankar Raghunath Associate, Trilegal
Sub Matter(Disposed) : Misc. Application/0000777/2022				
80	SEBI Appeal	483/2022	M.R. Shashibhushan Vs. SEBI	Vivek Sshah Senior Associate
Sub Matter(Disposed) : Misc. Application/0000778/2022				
Sub Matter(Disposed) : Misc. Application/0000779/2022				
	SEBI Appeal	484/2022	GKN SECURITIES AND OTHERS Vs. SEBI	PARINAM LAW ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0000798/2022				
9	Misc. Application	815/2022	Mohit Mutreja-STAY Vs. SEBI	FINSEC LAW ADVISORS
(Main Matter Number :SEBI Appeal/0000532/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	816/2022	Mr. Parshant Mittal-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000533/2022)	FINSEC LAW ADVISORS
	Misc. Application	859/2022	MS. RIMA SRIVASTAVA-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000623/2022)	Trilegal
	SEBI Appeal	531/2022	Anand Subramanian Vs. SEBI	Wadia Ghandy and Co
	SEBI Appeal	532/2022	Mohit Mutreja Vs. SEBI Sub Matter : Misc. Application/0000815/2022	FINSEC LAW ADVISORS
	SEBI Appeal	533/2022	Mr. Parshant Mittal Vs. SEBI Sub Matter : Misc. Application/0000816/2022	FINSEC LAW ADVISORS
	SEBI Appeal	540/2022	Netaji Patil Vs. SEBI Sub Matter : Misc. Application/0000939/2022	
	SEBI Appeal	541/2022	Jayant Bhusare Vs. SEBI Sub Matter : Misc. Application/0000938/2022	
	Misc. Application	938/2022	Jayant Bhusare Vs. SEBI (Main Matter Number :SEBI Appeal/0000541/2022)	
	Misc. Application	939/2022	Netaji Patil Vs. SEBI (Main Matter Number :SEBI Appeal/0000540/2022)	

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72	SEBI Appeal	559/2022	MS. CHITRA RAMKRISHNA Vs. SEBI	S Priya Advocate
	SEBI Appeal	623/2022	MS. RIMA SRIVASTAVA Vs. SEBI	Trilegal
	Sub Matter :	Misc. Application/0000859/2022		
	Misc. Application	1220/2022	PRASHANTH DSOUZA-DELAY Vs. SEBI	Ragini Singh and Associates
	(Main Matter Number :SEBI Appeal/0000842/2022)			
	SEBI Appeal	842/2022	PRASHANTH DSOUZA Vs. SEBI	RAGINI SINGH AND ASSOCIATES
	Sub Matter :	Misc. Application/0001220/2022		
	Sub Matter(Disposed) :	Misc. Application/0001375/2022		
	Sub Matter :	Misc. Application/0000164/2023		
	SEBI Appeal	843/2022	SAMARK INFOTAINMENT PVT. LTD.- AO ORDER Vs. SEBI	RAGINI SINGH AND ASSOCIATES
	Sub Matter :	Misc. Application/0001221/2022		
	Sub Matter(Disposed) :	Misc. Application/0001376/2022		
	Sub Matter(Disposed) :	Misc. Application/0001377/2022		
	Sub Matter :	Misc. Application/0000165/2023		
	Misc. Application	1221/2022	SAMARK INFOTAINMENT PVT. LTD.- AO ORDER Vs. SEBI	RAGINI SINGH AND ASSOCIATES
	(Main Matter Number :SEBI Appeal/0000843/2022)			
	Misc. Application	164/2023	SEBI-DELY IN FILLING REPLY Vs. Prashant DSouza	THE LAW POINT Ragini Singh and Associates
	(Main Matter Number :SEBI Appeal/0000842/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	165/2023	SEBI-DELY IN FILLING REPLY Vs. Sampark Infotainment Pvt. Ltd.	THE LAW POINT Ragini Singh and Associates

(Main Matter Number :SEBI Appeal/0000843/2022)

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17	Misc. Application	899/2022	BHUSHAN POWER AND STEEL LTD-STAY Vs. SEBI	JSA ADVOCATES AND SOLICITORS
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(Main Matter Number :SEBI Appeal/0000534/2022)

	SEBI Appeal	534/2022	BHUSHAN POWER AND STEEL LTD Vs. SEBI	JSA ADVOCATES AND SOLICITORS
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Sub Matter : Misc. Application/0000899/2022
 Sub Matter(Disposed) : Misc. Application/0000861/2022
 Sub Matter(Disposed) : Misc. Application/0000862/2022
 Sub Matter : Misc. Application/0001301/2022

	Misc. Application	922/2022	SCAN INFRASTRUCTURE LTD.-DELAY Vs. SEBI	Adv. Pandit Kasar
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(Main Matter Number :SEBI Appeal/0000739/2022)

	SEBI Appeal	552/2022	Unisys Softwares and Holding Industries Ltd Vs. SEBI	Vis Legis Law Practice
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Sub Matter(Disposed) : Misc. Application/0000980/2022
 Sub Matter(Disposed) : Misc. Application/0000981/2022
 Sub Matter : Misc. Application/0001401/2022

	SEBI Appeal	739/2022	SCAN INFRASTRUCTURE LTD. Vs. SEBI	Adv. Pandit Kasar
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Sub Matter : Misc. Application/0000922/2022
 Sub Matter : Misc. Application/0001726/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
5	Misc. Application	1301/2022	SEBI-DELAY IN REPLY Vs. BHUSHAN POWER STEEL LTD.	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000534/2022)				
6	Misc. Application	1726/2022	SEBI-DELAY IN REPLY Vs. Scan Infrastructure Limited	VIDHI PARTNERS Adv. Pandit Kasar
(Main Matter Number :SEBI Appeal/0000739/2022)				
7	Misc. Application	65/2023	VIBHUTI MULTI TRADE PRIVATE LIMITED-EXEMPTION Vs. SEBI	Bellator Legal Services LLP
(Main Matter Number :SEBI Appeal/0000125/2023)				
8	SEBI Appeal	125/2023	VIBHUTI MULTI TRADE PRIVATE LIMITED Vs. SEBI	Bellator Legal Services LLP
Sub Matter : Misc. Application/0000065/2023				
Sub Matter(Disposed) : Misc. Application/0001802/2022				
Sub Matter : Misc. Application/0000361/2023				
9	Misc. Application	351/2023	ALLBRIGHT ELECTRICALS PVT. LTD-DELAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000290/2023)				
10	Misc. Application	361/2023	SEBI-DELAY IN REPLY Vs. Vibhuti Multitrade Pvt. Ltd.	VIDHI PARTNERS Bellator Legal Services LLP
(Main Matter Number :SEBI Appeal/0000125/2023)				
11	SEBI Appeal	290/2023	ALLBRIGHT ELECTRICALS PVT. LTD Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000351/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>912-DISPOSAL-CODE-ANUKARANA0-12.45PM</u>				
18	SEBI Appeal	669/2022	PARESH VORA HUF AND ORS. Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) :		Misc. Application/0001710/2022		
	SEBI Appeal	809/2022	ANUKARAN COMMERCIAL ENTERPRISES LTD. AND ORS. Vs. SEBI	R V Legal
Sub Matter(Disposed) :		Misc. Application/0001158/2022		
Sub Matter(Disposed) :		Misc. Application/0001159/2022		
	SEBI Appeal	810/2022	RAJ RADHIKA PROPERTY AND DEVELOPERS PRIVATE LTD Vs. SEBI	R V Legal
Sub Matter(Disposed) :		Misc. Application/0001249/2022		
Sub Matter(Disposed) :		Misc. Application/0001250/2022		
	Misc. Application	1711/2022	FAIYAZ RANGWALA-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000063/2023)				
	Misc. Application	1712/2022	FAIYAZ RANGWALA-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000063/2023)				
	SEBI Appeal	63/2023	FAIYAZ RANGWALA Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001711/2022		
Sub Matter :		Misc. Application/0001712/2022		
<u>402DISPOSAL-COURTCODE-GUINESSFINAL-AT12.55PM</u>				
19	SEBI Appeal	696/2022	GUINESS SECURITIES LIMITED AND ANR. Vs. SEBI	Anjali Agrawal Adv

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	697/2022	DHARMENDRA KOTHARI Vs. SEBI	Anjali Agrawal Adv
<u>839DISPOSAL-COURTCODE-ABHISHEKAO-AT1.OOPM</u>				
20	SEBI Appeal	924/2022	Lata Bejgam Vs. SEBI	Visesha Law Services
	SEBI Appeal	925/2022	Jospeh Polisetty Vs. SEBI	Visesha Law Services
	SEBI Appeal	926/2022	Perraju Pericharla Vs. SEBI	Visesha Law Services
	SEBI Appeal	927/2022	Shiva Kumar Komaravelli Vs. SEBI	Visesha Law Services
	SEBI Appeal	29/2023	ABHISHEK ARORA Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter :	Misc. Application/0001326/2022		
	Sub Matter(Disposed) :	Misc. Application/0001327/2022		
	SEBI Appeal	30/2023	JITENDRA SINGH Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter :	Misc. Application/0001362/2022		
	Sub Matter(Disposed) :	Misc. Application/0001363/2022		
	Sub Matter :	Misc. Application/0000054/2023		
	SEBI Appeal	31/2023	ANIL KUMAR Vs. SEBI	Gaurav Bhardwaj Advocate
	Sub Matter :	Misc. Application/0001364/2022		
	Sub Matter(Disposed) :	Misc. Application/0001365/2022		
	Sub Matter :	Misc. Application/0000055/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1326/2022	ABHISHEK ARORA-INTERIM STAY Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000029/2023)				
	Misc. Application	1362/2022	JITENDRA SINGH-INTERIM STAY Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000030/2023)				
	Misc. Application	1364/2022	ANIL KUMAR-INTERIM STAY Vs. SEBI	Gaurav Bhardwaj Advocate
(Main Matter Number :SEBI Appeal/0000031/2023)				
	Misc. Application	54/2023	JITENDRA SINGH-EXEMPTION Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000030/2023)				

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21	SEBI Appeal	966/2022	Rajesh Shah Vs. SEBI	Markand Gandhi and Co.
Sub Matter :		Misc. Application/0001441/2022		
Sub Matter :		Misc. Application/0000294/2023		
	SEBI Appeal	967/2022	Dr. Abhijit Prabhakar Desai Vs. SEBI	Sachin Joshi, Advocate
	SEBI Appeal	968/2022	Mr. Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari, Advocate
Sub Matter :		Misc. Application/0000295/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	969/2022	Upkar Singh Kohli Vs. SEBI	Markand Gandhi and Co.
Sub Matter :		Misc. Application/0001492/2022		
	SEBI Appeal	970/2022	Mohandas Shenoy Adige Vs. SEBI	Visesha Law Services
	Misc. Application	1441/2022	Rajesh Shah - Stay Vs. SEBI	Markand Gandhi and Co.
(Main Matter Number :	SEBI Appeal/0000966/2022)			
	Misc. Application	1492/2022	Upkar Singh Kohli - Stay Vs. SEBI	Markand Gandhi and Co.
(Main Matter Number :	SEBI Appeal/0000969/2022)			
	SEBI Appeal	1032/2022	P.V.R.MURTHY Vs. SEBI	Charmi Sharma Advocate
Sub Matter :		Misc. Application/0001591/2022		
Sub Matter :		Misc. Application/0001592/2022		
	SEBI Appeal	1033/2022	MR. VENKATESWARLU NELABHOTLA Vs. SEBI	A.VIJAYWARGIYA AND ASSOCIATES Advocates
Sub Matter :		Misc. Application/0001731/2022		
Sub Matter :		Misc. Application/0001722/2022		
	SEBI Appeal	1034/2022	YASHOVARDHAN BIRLA Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0001730/2022		
	SEBI Appeal	1035/2022	MR. TUSHAR DEY Vs. SEBI	Bodhi Legal
Sub Matter :		Misc. Application/0001743/2022		
Sub Matter :		Misc. Application/0001744/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	294/2023	SEBI-DELAY IN REPLY Vs. Rajesh Shah	Deepanshu M/s.Markand Gandhi and Co.
(Main Matter Number :SEBI Appeal/0000966/2022)				
	Misc. Application	295/2023	SEBI-DELAY IN REPLY Vs. Anoj Menon	Deepanshu M/s.Markand Gandhi and Co.
(Main Matter Number :SEBI Appeal/0000968/2022)				

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22	SEBI Appeal	1/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND ANAND RATHI COMM. LTD	VAISH ASSOCIATE ADVOCATE
Sub Matter :		Misc. Application/0000413/2023		
	SEBI Appeal	2/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND MOTILAL OSWAL COMM. BROKER LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	3/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND GEOFIN COMM. LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	4/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND INDIA INFOLINE COMM. LTD.	VAISH ASSOCIATE ADVOCATE

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	5/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND PHILIP COMM. INDIA PVT. LTD.	VAISH ASSOCIATE ADVOCATE
	Misc. Application	189/2023	MOTILAL COMMODITIES PVT. LTD.-STAY Vs. SEBI	Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000182/2023)				
	SEBI Appeal	179/2023	IIL Commodities Ltd. Vs. SEBI	ALLIANCE LAW
Sub Matter :		Misc. Application/0000409/2023		
	SEBI Appeal	180/2023	Phillips Commodities India Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000407/2023		
	SEBI Appeal	181/2023	Anand Rathi Commodities Ltd. Vs. SEBI	Shardul Amarchand Mangaldas
Sub Matter :		Misc. Application/0000406/2023		
	SEBI Appeal	182/2023	Motilal Oswal Commodities Broker Pvt. Ltd. Vs. SEBI	PARINAM LAW
Sub Matter(Disposed) :		Misc. Application/0000188/2023		
Sub Matter :		Misc. Application/0000189/2023		
Sub Matter :		Misc. Application/0000405/2023		
	SEBI Appeal	192/2023	GEOFIN LIMITED Vs. SEBI	Bodhi Legal
Sub Matter(Disposed) :		Misc. Application/0000217/2023		
Sub Matter :		Misc. Application/0000408/2023		